



By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/3895 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 26th July, 2019.

Sub: **Casual leave along with Station leave permission.**

Ref:- Letter No.DJCH.I-5/2019/1842 dated 22.07.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 26.07.2019 along with headquarter leave permission from the evening of 25.07.2019 till the morning of 29.07.2019, has been granted/~~rejected~~.

The senior most Judicial officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/3896 / dated 26.07.19 Pdgn
Copy to.

1. The Systems Analyst, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)